

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

C.A.No. 205/C-II/2017 in
CP No. 91 (ND)/2014

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SH. R. VARDHARAJAN
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
4.12.2017**

NAME OF THE COMPANY: M/s Green Star Infratech Pvt. LTd.

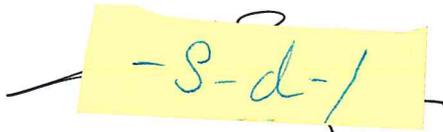
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

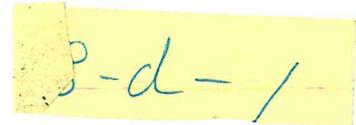
Present: Mr. Vaibhav Gaggar & Mr. Shiv Johar, Advocates for the
Petitioner

ORDER

Re-notified to 19.12.2017.



**(S. K. Mohapatra)
Member (T)**



**(R. VARDHARAJAN)
Member (J)**